

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3905
ANSWERED ON:31.07.2009
STAMP DUTY UNDER JNNURM
Ramshankar Dr.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government has received any proposal from the State Government of Uttar Pradesh for the reduction of stamp duty charged for transaction of immovable properties under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM); and

(b) if so, the details thereof and the action taken by the Union Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRI SAUGATA ROY)

(a)&(b): As per State Level Reforms under Jawaharlal Nehru National Urban Renewal Mission (JNNURM), all States are to rationalize Stamp Duty to 5% as per timelines committed in the Memorandum of Agreement (MOA). State Government of Uttar Pradesh has reduced the Stamp Duty to 5% w.e.f. 01.08.2008.